due course more production will be there in the private sector and the public sector and decontrol will help bring in investment from the private sector.

MR. CHAIRMAN: You have gone a long way. His question is limited to Bokaro Steel Plant.

SHRI S. JAIPAL REDDY: Mr. Chairman, Sir, you are very generous in getting the plinth of my question widened and the Minister is even more generous. The Minister got confused between privatisation and decontrolling the price and distribution. I referred to decontrolling of prices of steel which is not the same as privatisation. Certain parts of the sector could be privatised.

MR. CHAIRMAN: Then put your question.

SHRI S. JAIPAL REDDY: Sir, now the prices of steel have been decontrolled. My question is: What is the assessment of the Government in regard to the consequences of decontrol?

SHRI SANTOSH MOHAN DEV: Sir, this is a wrong phenomenon in the country. Out of the total procountry, integrated duction in the steel plants produce sixty per cent. Forty per cent of the production is being done by the secondary sector. If you go to Delhi market today the price difference between the private and the public sector is sector Rs. 2500 to Rs. 2700. People are accepting it. But we don't increase. The ex-Finance Minister is here; he will bear me out. We are selling lower at a Till today except in respect of excise duty and railway freight we have not increased one paisa. Sir, excise duty has been fixed in the Budget and that is Rs. 250 to Rs. 500. Decontrol also has not affected the market. Rather, because the scrap is coming from outside, the price of scrap has gone down by Rs. 500. I am telling you every fortnight I am menitoring. The prices have not gone out of control due to the Steel Authority. Even in the secondary sector price is still stable. Immediately after decontrol there was a tendency, which has been checked. I am sure...

SHRI JAGESH DESAI: What about cement decontrol?

SHRI SANTOSH MOHAN DEV: I am not to answer about cement. Sir, this is the real position.

*249. [Transferred to the 16th March, 1992].

*250. [The questioner (Shri Shabbir Ahmad Salaria) was absent. For answer vide col. 45 infra].

*251. [The questioner (Shri Krishna Kumar Birla) was absent. For answer vide col. 45-46 infra].

*252. [The questioner (Dr. Narreddy Thulasi Reddy) was absent. For answer vide col. 46 infra].

*253. [The questioner (Shrimati Ratan Kumari) was absent. For answer vide col. 46 infra].

*254. [The questioners (Shri Sikander Bakht and Shri Jagdish Prasad Mathur) were absent. For answer vide col. 47 infra].

Identification of Historical and religious places in ${\bf Har}y$ ana

*255. SHRIMATI SUSHMA SWARAJ:†

> SHRI MOHINDER SINGH LATHER:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether Government have identified some places of historical

[†]The question was actually asked on the floor of the House by Shrimati Sushma Swaraj.

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(b) the steps taken for their development?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT ARJUN SINGH): (a) and (b) A statement of such ancient and historicol monuments sites in Haryana

State which have been identified as of national importance is placed on the Table of the House. These are protected and preserved by the Archaeological Survey of India. below1

to Questions

The following steps are taken for their protection and development: -(i) Structural repairs (ii) maintenance (iii) Chemical preserva-(iv) Horticultural operations (v) Provision of public amenities.

Statement

List of Centrally protected monuments/sites identified as Historical and Religious places in Haryana

HARYANA STATE

SI. N	o. Localii	y	Name of monument/site									
1	2								3			
				ΑM	1BAL	A DIS	TRIC	zτ				
1	Ambala .		Mughal Kos Minar									
				BHIWANI DISTRICT								
2	Naurangabad			,				Ancient site				
				FA	RIDA	1BAD						
3	Alapur .		-					Kos Minar	No. 18			
4	Anangpur		,					Bund or Da	am			
5	Aurangabad							Kos Minar	No. 22			
6	Banchchari							-do-	No. 24			
7	-do-							-do-	No. 25			
8	Bhulwana		-	-		•	٠	-do-	No. 27			
9	Gudhpuri	-	-					-do-	No. 16			
10	-do-	-	-			•		-do-	No. 17			
11	Hodal .							-do-	No. 26			
12	Khatela .							-do-	No. 23			
13	Khora Sarai							-do-	No. 21			
14	Khus ro pur							-do-	No. 20			
15	Khwaja Sarai						•	-do-	No. 10			
16	- d o-							Mughal Br	idge over Buddhiawala Na			
17	Lakharpur				-		٠	Surajkund	masonry tank			
18	Mawai -							Kos Minas	No. 11			

1	2								3
19	Mujessar .	-							-do- No. 13
20	Palwal .			•					-do- : No. 19
21	Sikri				•				-do- No. 15
						GUR	RGAO.	N.	DISTRICT }
22	Farrukhna	gar							Baoli Ghaus Aii Shah
23	Sarai Ali V			ם					Mosque of Ali Vardi Khan
						. H.	155Ah	C L	DISTRICT
24	Agroha		•	•	•	•	•	•	Mound
25	Banwali S	otra	•	٠	•	•	•	٠	Ancient site at Banwali Sotra
26	Barwala		• .	•	•	•	-	-	Small roofless mosque
27	Fatehabad	ļ	-	•	•	-	-	•	Hymayun's Mosque
28	-do-			•	•	•	•	•	Lat of Feroz Shah
29	Hansi	•	•	٠	٠	•	•		Barsi gate
30	-do-	•			•	•	•		Ruined Qila
31	Hissar		•	•		•	•	•	Feroz Shah's Palace and Tahkhanas
32	-do-			-					Gujri Mahal
33	-do-			•	•	•			Lat-ki-Masjid
34	-do-		•			•			 Sculptured bracket on the outer wall of the bastion of the fort close by Feroz Shah's Mosque
35	-do-								T∂laqi Gəte
36	-do-						•	-	. Tomb of the Chalis Hafiz
						ı	/ AIT L	1 1 1	, DISTRICT
	. a:					Λ	мил	IAL	Ther Polar
37	Siwan	•		•	•	,	•	,	The Folar
						J	VARN.	AL	DISTRICT
38	Bheni Ka	laı							. Kos Mirar
20	Dobe								-đo-

				JV.	AKNA	aL L	NST RICT
38	Bheni Kalaı	•					Kos Minar
39	Daha .		٠				-do-
40	Gharaunda			•			Gateway of Mughal Sarai
41	-do-				•		Two Kos Minars
42	Karnal .						Cantonment Church Tower
43	-do						Cantonment Northern cemetery

37	Oral 2	Ansu	ers		[13	MAR.	19	92]		to Questions 38
1						2				3
44	-do-							Europ	ean	soldier's graves
45	-do							Two	Kos	Minars
46	Kohand .	-						Kos	Mina	ar
47	Kutail .							-d	0•	
48	Taraori .					•		Two	Kos	Miners
					KURU	UKS HE :	TR.	4 DIS	TRI	СТ
49	Adhor .			-						Kos Minar
50	Amin .	-						-		do.
51	-do-									Ancient Mound
52	Bhiwani Kher	а	-	-	•					Kos Minar
53	Fatchpur							-		do.
54	Mohri .						-		•	do.
55	Thanesar.		-				-			Ancient mound known as "Raja-Karan-ka-Kila"
56	-do-		•	٠.	•				٠.	Kos Minar
57	-d o-									Pathar Masjid
58	-do-									Shaikh Chill's Tomb
59	Sara i Sukhi	-					-			Kos Minar
60	Shahabad						-			do.
61	Zainpura .		٠		•					do.
				M	(AHE	NDRAC	AI	RH DI	STR	RICT
62	Narnaul .				-					Jai Mahal and adjacent land
63	-do-	-							-	Shah Ibrahim's Tomb
64	-do-	•					-	•		Shah Qu li Khan's Tomb
					PAN	IPAT I)IS	TRICT	-	
65	Jatipur .								•	Kos Minar
66	Kala Amb	-				• .				Obelisk commemorating the Third Battle of Panipat
67	Kiwana .		-		-	-			-	Kos Minar
68	Manana .		-			•				do.
6 9	Panipat .									Bab-i-Faiz Gate

Oral Answers

1		2								3
70	Panipat .									Kabuli Bagh Mosque
71	-d o-									Ibrahim Lodhi's Tomb
72	Panipat Tarafn	Unsa	ır							Two Kos Minars
73	Taraf Afghan									Kos Minar
74	Siwali .							•		do.
			. •			ROI	ITAK	DIS	TRI	ICT
75	Baiyanpur									Mughal Kos Minar
76	Khokrakot									Site known as khokra kot
77	Meham .									Shahjahan Baoli
78	Mohan Bari	•								Site of ancient city
						SIRS	SA DI	STR	(CT	
79	Sirsa .	-		-			ı		-	Ther mound
						SONE	PAT	DIST	'R/C	CT
80	Akbarpur Bar	ota								Mughal Kos Minar
81	Gannaur.									do.
82	Jagdishpur	•			•			-		do.
83	Jawahri .									do.
84	Panchi Gujran	ı						•		do.
85	Rajpur .	. •		•				•		do.
86	Sonepat	-						•		do.
87	-do-							•		. Tomb of Khawaja Khizr

श्रीमती सुषमा स्वराज : सभापित जी, एक लम्बी सूची जिलेवार, जिन स्थलों को ऐतिहासिक ग्रीर ग्राधिक महत्व का हरि-याणा में घोषित किया गया है, मंत्री जी ने प्रदान की है। मैं इनका करनाल जिले की सूची की ग्रीर घ्यान दिलाना चाहती हूं ग्रापके ाध्यम से। इसमें 11 स्थलों की पहचान इन्होंने की है लेकिन करनाल जिले का एक ग्राम है सालवन जहां जरामंघ का किला है ग्रीर बहुत पवित्र धार्मिक स्थान है। उस गांव के ग्रीर उस पूरे इलाके के लोगों की यह मांग रही है कि इसको ऐतिहासिक ग्रीर धार्मिक महत्व का स्थान घोषित करें। सरकार

इसके विकास और संरक्षण का कार्यक्रपने हथ में ले । लेकिन उस गांव और स्थल का उल्लेख इस सूची में नहीं है । मैं मंत्री महोदय से जाननः चाहती हूं कि उस इलाके को ऐतिहासिक और धार्मिक म_ृत्व का क्यों नहीं घोषित किया गया ।

श्री प्रजुन सिंह : सभापित महोदय, माननीय सदस्या का जो सुझाव है मैं निश्चित रूप से उस पर विचार करके जो समुचित कार्यवाही होगी करने का प्रयास करूंगा।

श्रीमती सुषमा स्वराज : मेरा दूसरा प्रश्न यह है कि किसी भी स्थल को धार्मिक या ऐतिहासिक महत्व का घोषित करने का खबार क्या होता है स्रीर उसके लिये क्या-क्या प्रक्रिया स्थान जाती है स्रीर क्या तमाम राज्यों में इन प्रक्रिया को एक हो बार समाप्त कर दिया गया है या वह एक निरन्तर रूप से एक जारी प्रक्रिया है? ऐसे बहुत से क्षेत्र जिनका उल्लेख इस सूची में नहीं है क्या सांसद लोग या वहां के गण-मान्य नागरिक स्थान-स्थान क्षेत्र में ऐसी चीजों के बारे में उनके मंद्रालय के लिख सकते हैं? दूपरा उसका झाझार स्रीर प्रक्रिया क्या है यह मैं जानना चाहती हं?

श्री ग्रजन सिंह सभापति जी, किसी भी स्थान को ऐंतिहाशिक महत्व का स्थान घोषित करने के लिए बहुत स्पष्ट ग्राधार हैं क्योंकि ये जीजें केवत किन्हीं लोगों के मतों पर तो नहीं आधारित रह सकती हैं। ं ई **ंस**े ऐति।हसिक क्राधार मिलते हों या और किसी प्रकार के प्रमाण मिलते हों या श्रीर भी ऐसे कोई तथ्य सामने आते हों जिए इस प्रकार के फैसले पर पहुंचने में सह यता मिली हो । लेकिन इसके अतिरिक्त यदि कोई भी व्यक्ति या कोई भी माननीय सदस्य किसी ऐसे तथ्य की स्रोप ध्यानश्राकषित करते हैं जिन पर नजर डालकर किसी विषय पर निर्णय लेना आवश्यक हो तो निश्चित रूप से उस पर निर्णय लिया जाएगा ।

श्री महेन्द्र सिंह लाठर : सभापित महों दय, से बहु जल्दी-जल्दी मिनिस्ट साहब से पूछना चाहूंगा करनाल द नवीर कर्ण का बताया हुआ है । उस ं नाम से शहर का तम है । वहां पर एक कर्णताल है में बड़ा हैरान हुआ कि करनाल जिले की लिस्ट में कर्णता नहीं रखा गया है । वह एक ऐसा म नुभेट है जिसको सरकार को मेनटेन करना चाहिये । बहुत हिस्टारिकल इस्यार्टेस का है । क्या सरकार ऐसा करेगी ?

श्री अर्जुत तिह : सभापति महोदय, जो मैंने पहले सदस्या को कहा, निश्चित रूप से हम आपके इस सुझाव पर विचार तो कर सकते हैं। डा॰ रत्नाकर पाण्डेय: माननीय सभापति जी, मंत्री महोदय तो विस्तृत
विजरण दिया है उसमें पुराणों में उल्लिखित कुरुक्षेत हार पानीपत का नाम है।
सारे देश और सारी दुनिया में इन दोनों
जगहों का न मा इनकों टूरिस्ट सेंटर
प्रतर ऐतिहासिक मह मानव संसाधन स्रीर
विकास मंत्री जी ने कोई विशेष योजना
बनाई है? यदि नहीं बनाई है तो क्या
कोई योजना बनायेंगे? (व्यवधान)

इनक ऐतिहाकि स्थल बनाने के परिपेदर में इका विश्व व्यापी जो प्रभाव है वह सार्थक होगा ।

MR. CHAIRMAN Question Hour is over.

Written Answers to Question, Issue of licences to new sugar mills

*243. SHRI ASHWANI KUMAR: Will the Minister of FOOD be pleased to state;

- (a) whether it is a fact that preference is being given to the public sector in the matter of issuing licences to new sugar mills;
 - (b) if so, the reasons therefor;
- (c) whether it is a fact that the productivity of sugar mills in the private sector is greater than the productivity in the public and cooperative sectors; and
- (d) if so, whether Government propose to re-examine the guidelines for the issue of licences to new sugar mills?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) (a) As per the Licensing Policy Guidelines issued vide Press Note dated 8-11-1991 for the sugar year 1991-92 and the 8th Five Year Plan (1992-93—1996-97), other things being equal, preference